

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-67/2022/7684/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lohit Kumar Saikia,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the <sup>16</sup> 16 August, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJSV/2023/5435, dtd. 11.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 17.08.2023, till the morning of 21.08.2023**, has been granted. The Addl. Sessions Judge cum Special Judge, POCSO, Sivasagar, in her absence, the Addl. District and Sessions Judge, FTC, Sivasagar, in his absence, the Civil Judge (Sr. Division) and Assistant Sessions Judge, Sivasagar, in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-67/2022/7685/A dated** , 16-08-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**